## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:2369
ANSWERED ON:07.12.2012
TRANSPARENCY IN ALLOCATION OF RESOURCES
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## Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has decided to bring transparency in the allocation of resources;
- (b) if so, the details thereof;
- (c) whether the Ministries are implementing the recommendation of the Ashok Chawla Committee;
- (d) if so, the details thereof, Ministry-wise; and
- (e) If not, the reasons therefor?

## **Answer**

## MINISTER OF STATE FOR FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (e): A Group of Ministers (GoM) on `Measures that can be taken by the Government to tackle corruption` had decided on 21st January, 2011, inter-alia, to deliberate on issues of enhancing transparency, effectiveness and sustainability in utilization of natural resources, consistent with the needs of the country to achieve accelerated economic development. Accordingly, a Committee on Allocation of Natural Resources under the Chairmanship of Shri Ashok Chawla, formerly Finance Secretary, was constituted by the Cabinet Secretariat The Committee submitted its Report on 31st May, 2011 giving 81 recommendations covering eight administrative Ministries viz. Ministry of Coal (11 recommendations), Ministry of Mines (10 recommendations), Ministry of Petroleum & Natural Gas (19 recommendations), Ministry of Communications and IT, Department of Telecommunications (8 recommendations), Ministry of Environment and Forests (7 recommendations), Ministry of Urban Development (16 recommendations), and Ministry of Water Resources (4 recommendations). In addition to this, there are recommendations on Overarching Issues (6 recommendations) covering all the Ministries.

GoM has already accepted 69 recommendations of the Ashok Chawla Committee, and it has been decided that further action on all these recommendations would be pursued by individual Ministries in a timely manner. A Monitoring Mechanism has also been set up under the Cabinet Secretary to monitor the implementation of the accepted recommendations. All the concerned Ministries/Departments have been asked to draw up a time schedule of implementation in respect of each of the accepted recommendations.